

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP NO. 23/73(4)/Chd/Hry/2017.

Prakash Chandra Singh

...Petitioners-Depositors

Vs.

SRS Limited, Faridabad.

...Respondent

Present: Mr. Shrey Goel, Advocate for Depositor-Applicant.
Mr. Anand Chhibbar, Senior Advocate with
Mr. Rakesh Kumar and Mr. Vaibhav Sahni, Advocates
for respondent.
Mr. Anil Kumar Jindal, Executive Director-cum-Managing
Director and Mr. Sunil Jindal, the whole time Director of
Respondent company in person.

To be listed on 21.09.2017 along with CP No. 121/ND/2016

/ RT CP No.180/Chd/Hry/2017.

Sd/-

(Justice R.P. Nagrath)
Member(Judicial)

September, 05 2017

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